

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/10017 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
District & Sessions Judge,
Nalbari.

Dated Guwahati the ¹⁴ ~~September~~ ^{Oct}, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.DJNB/6815 dtd. 27.09.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **with station leave permission, with the official vehicle, at own cost, from the afternoon of 28.09.2024 till the morning of 29.09.2024**, has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/10018 /A, dated , 04-10-2024
Copy to.

1. The Project Manager, Gauhati High Court.

sd/-
JT. REGISTRAR (VIGILANCE)

sd/-